

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 203  
IB-775/ND/2020**

**IN THE MATTER OF:  
M/s. Swastik Pipe Ltd.**

**...PETITIONER**

**Vs.**

**M/s. PSR Aqua and Engineers Pvt. Ltd.**

**...RESPONDENT**

**Section  
Under Section 9 of IBC**

**Order delivered on 06.11.2020  
(Virtual Hearing)**

**Coram:  
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational Creditor  
For the Respondent/ Corporate-debtor**

**:Ms. Chetna Bisht, Adv.  
:Ms. Minakshi Jyoti, adv.**

**ORDER**

The proxy counsel for the operational creditor has submitted that the rejoinder has been filed in the matter and prayed for time as the arguing counsel is preoccupied. Counsel for the corporate debtor is also present. Post the matter to 23.11.2020.

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**(V.K. Subburaj)  
Member (T)**

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**(P.S.N. Prasad)  
Member (J)**